

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 313

IA-3507/2024, Dissolution A-19/2024

IN

IB-721(ND)/2022

IN THE MATTER OF:

M/s. Montage Enterprises Pvt. Ltd.

.... Petitioner/Applicant

Vs.

Pitambar Business Promotions Pvt. Ltd.

.... Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 16.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner :

For the Respondent :

ORDER

Dissolution A-19/2024

Ms. Prachi Darji, Ld. Counsel for the Liquidator seeks two weeks time to comply with the order dated 05.06.2024.

List the matter **on 08.08.2024.**

IA-3507/2024

List the matter **on 08.08.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Ajay

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)